

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (C) No. 46 of 2021

Hemant Kumar Mishra Petitioner

Versus

The State of Jharkhand & others ... Opposite Parties

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioner : Mr. S. S. Choudhary, Advocate

For the State : A.C. to State Counsel

Order No. 04

Dated 09st September, 2021

Let this case be listed after three weeks under the heading 'for Admission'

(RONGON MUKHOPADHYAY,J.)